

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO.5 SITTING AT KALABURAGI BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SACHIN SHANKAR MAGADUM

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
MATTERS PERTAIN TO PRINCIPAL BENCH BENGALURU			
<u>FURTHER HEARING</u>			
1	WP 15283/2015 (DATE)	(KLR, RR/SUR) A SAMPATH RASHMI PATEL K SMITHA	<i>PET: SRI.S.VAZEER AHMED @ VAZEER PASHA AND OTHERS</i> <i>RES: THE JOINT DIRECTOR OF LAND RECORDS AND OTHERS GOVT ADV FOR R1,R2 & R4 C BABU FOR C/R3 CP NO 3376/15 K KRISHNA SWAMY FOR R5</i>
<u>Dictating Orders</u>			
2	WP 5076/2024 (HEARD IN PART) A/W IA 1/24 FOR VACATING STAY DATED 5/3/24 FILED BY R1 - PARTY IN PERSON (TCR K/B) DATE	(S, RES) PET: SRI SIDDARTHA EDUCATION SOCIETY MURALIDHAR H M	<i>RES: DR B H DEVARAJU AND OTHERS</i> <i>DR. B H DEVARAJU C/R1 (PARTY IN PERSON) CP 228/24 (CAVEAT RETND WITH OFFICE OBJN) AGA FOR R2 & R3 (MA NOT FILED)</i>

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